

Annexure-4												
Name of the corporate debtor: OMSHRI DEVPROCON LIMITED; Date of commencement of CIRP: 04/08/2022; List of stakeholders as on: 26/08/2022												
List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)												
(Amount in Rs.)												
Sl. No.	Name of creditor	Identification No.	Details of claim received	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	Remarks, if any
				Amount claimed	Amount of claim admitted	Nature of claim						
1	J.P. MANEK INFRASTRUCTURE PRIVATE LIMITED	U45201GJ2009PTC058004	20000000.00	20000000.00			50%					
2	SANGAN I INFRASTRUCTURE INDIA PRIVATE LIMITED	U45201GJ2007PTC052004	20000000.00	20000000.00			50%					
3	RELIC PROPERTY DEVELOPMENT PRIVATE LIMITED	U45201GJ2007PTC051070	16475767.00						16475767.00		Not provided proper documents/ records	Related party of Corporate debtor
4	SANJAYBHAI HIRALAL THAKKAER	00362591	3430980.00						3430980.00		Not provided proper documents/ records	Related party of Corporate debtor
5	LT. KHODAJI MAFAJI THAKOR (L/H SUNIL KHODAJI GOHEL)	AOPPT7485G	140000000.00						140000000.00		Not provided proper documents/ records	
6	LT. SHAKRIBEN SHANKERLAL THAKOR (L/H RAJENDRA SHANKER THAKOR)	AOPPT6568M	149000000.00						149000000.00		Not provided proper documents/ records	
7	LT. HIRABEN MAGAN CHAWHAN	ATFPC3153L	154000000.00						154000000.00		Not provided proper documents/ records	
8	BHANUBEN NATVAR RATHOD	AEJPR7703H	159000000.00						159000000.00		Not provided proper documents/ records	
9	LT. GAJARABEN BUDABHAI THAKOR (L/H ASHOK BUDABHAI THAKOR)	AOPPT7486F	144000000.00						144000000.00		Not provided proper documents/ records	